

last four years has gone down rather than gone up.

**DR. KARAN SINGH:** The nutritional programme is a slight different thing. But I might say with your permission that this is indeed a very essential input into the whole health care facilities in the Fifth Plan. Special provisions have been made to link up nutritional inputs along with health care and family planning so that an integrated package can be presented in the rural areas.

**Promotion of Sale of Books Published by the English Language Books Society**

\*558. **SHRI SHYAMLAL GUPTA:** Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether it is a fact that the British Council has recently appointed regional convassers in India for the promotion of sale of books published by the English Language Books Society;

(b) whether such a step is likely to lead to competition with the books produced indigenously; and

(c) if the answer to part (b) above be in the affirmative, what steps have been taken by Government to see that the book published by English Language Books Society do not compete with the indigenous books?

**THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI ARVIND NETAM):** (a) Yes, Sir. The British Council Division of the British High Commission in India have recently appointed three regional Book Promotion Assistants who are to assist their Assistant Education Adviser (Books) in the duties that he has been performing.

(b) No. Sir.

(c) Does not arise.

**SHRI SHYAMLAL GUPTA:** Sir, the hon'ble Deputy Minister, in reply to part (b) of the question said that there was no competition with the books produced indigenously. Is the Minister aware that the E.L.B.S. books are highly competitive to

the indigenous books because they are cheaper in price, and because of their better production technique they will defeat the Indian books. What is the Government doing in this respect?

**PROF. S. NURUL HASAN:** Sir, the books of the English Language Books Society, to which the hon'ble Member has referred, are imported through the normal trade channels; there is no special quota either of foreign exchange or of any other incentive that is provided to the book trade for importing these books. These are permitted to be imported into India because, unfortunately, there are many subjects for which books locally published are not available in adequate numbers. But at the same time the policy of the Government of India has been to provide every encouragement to Indian authors to write books specially of University level and also to give wherever possible such incentives or opportunities to those who are engaged in this work to improve the quality of books that are being published or written by Indian authors.

**SHRI SHYAMLAL GUPTA:** Sir, on the pattern of the British Council or the U.S.I.S., may I know what is the Government of India doing to promote the sale of our books into other countries?

**PROF. S. NURUL HASAN.** I would like the hon'ble Member to take into consideration the fact that unfortunately we do not have a very large number of books which will have a massive sale in foreign countries. However, the Government of India have sent out 'delegations of Indian publishers to foreign countries. They have also sponsored exhibitions of Indian-published books abroad. If there are any important suggestions, they will certainly be examined in order to promote this.

**श्री मान सिंह वर्मा :** क्या शिक्षा मंत्रालय में कोई ऐसा सैल है या कोई विशेष अधिकारी है, जो भारतीय पुस्तकों के निर्यात के लिए प्रोत्साहन की व्यवस्था करता है ? यदि हाँ तो आज तक इसका क्या परिणाम रहा और कितनी पुस्तकें ऐसी हैं जो बाहर निर्यात की जा रही है ?

**PROF S NURUL HASAN** Sir, it is a fact that there is a Book Promotion Division in the Ministry of Education which is concerned with taking all the necessary steps to organise the writing of books of a university level or high level and also ensure that facilities or assistance or whatever encouragement is needed is provided to the publishers to publish these. As regards the question of export of Indian books I am afraid I do not have the ready figures with me. But it is our policy to give encouragement and support to the publishers to export books written in India or published in India.

**SHRI HARSH DEO MALAVIYA** Is the hon. Minister aware that more than Rs. 1 crore worth of books are lying unsold with the National Book Trust and other such official publishing societies? And since the Government in its wisdom has chosen to print most of these books in the English language will the Government consider the proposal to completely ban the import of all English books and first sell all the stocks lying with them and then go in for foreign books?

**SHRI KALI MUKHERJEE** What a question!

**PROF S NURUL HASAN** So far as the first part of the hon. Member's question is concerned, that these books are in English, it is not a fact.

**SHRI HARSH DEO MALAVIYA** I said, mostly in English, I did not say all were in English.

**PROF S NURUL HASAN** A very large number of these books are in the regional languages. For example, under the *Aadaan-Pradaan* scheme of the National Book Trust, it was felt that books of a high quality should be translated into the regional languages even though there may not be straightway a market for them, and that for the development of the languages concerned, it is essential that literature of a high quality should be available in each of these languages. Sir, so far as the second part of the hon. Member's question is concerned, about banning I am afraid I do not agree with that.

**SHRI HARSH DEO MALAVIYA** Why?

**MR CHAIRMAN** Dr. Chakrabarti.

**DR R. K. CHAKRABARTI** So far as technical books or medical books of professional books in English are concerned, we may not question it. But even at the kindergarten level or the primary school level, the books written in English which we use, specially in our English medium schools, use terms like "apple pie" and such other terms and they describe climates which are not in our country. Will the Minister look into it and stop the use of these books which describe alien things which our boys are not used to and because of which they grow up in an artificial atmosphere? Will the Minister try to stop that?

**PROF S NURUL HASAN** I can assure the hon. Member that the Minister of his Government does not use such books himself.

**DR R. K. CHAKRABARTI** All these English medium schools are using such books.

**SHRI HARSH DEO MALAVIYA** Let him answer the question.

**DR R. K. CHAKRABARTI** I asked about kindergarten and primary school books.

**MR CHAIRMAN** The questioner does not seem to be keen to listen to the Minister's reply. He keeps on repeating his question.

**PROF S NURUL HASAN** The question of whether kindergarten books in English should be permitted or not has to be seen in a wider context than that is covered in the present question. Firstly, we have States where English is the regional language and I do not see how we can take the view that

**SHRI A. G. KULKARNI** What is the use of Humpty-Dumpty song in India? You should have songs which suit Indian conditions.

**MR CHAIRMAN** Let him answer the question. Do not bring in Humpty-Dumpty. Do not interrupt.

**PROF S NURUL HASAN** There are linguistic minorities in India whose language is English. They have under the Constitution the right to establish schools and to have English as medium. So far as the general policy of the Government is concerned, that is very clear. It has already been placed before the House in connection with the National Policy Resolution on education and the policy is that the medium of education at all stages should be the language of the region.

**DR. R K CHAKRABARTI** Sir, my question was not answered. I am not objecting to the use of English. The type of English books these people are using, they are describing alien things. Cannot the Minister find English books written in our country?

**PROF. S NURUL HASAN** Sir, does it arise out of this question?

**MR CHAIRMAN** No.

**SHRI UMASHANKAR JOSHI** Is the Government aware of a publishing organisation—Lokmilap—in Bhavnagar which organised sales and exhibition of 400 English books written on and produced in India, abroad during the Gandhi Centenary Year without any help or hope of help from the Government? And related to this is another question. Is the Government aware of the need—does the Government propose to organise sales of books produced in India, both in India as well as abroad? For example, “Land and People” series produced by the National Book Trust and the “Nehru Bal Pustakalaya” series do make good sales. Does the Government propose to organise sales of books produced by the National Book Trust, the Publication Division, Sahitya Akademi and Lalit Kala Akademi? They suffer by there not being any organisation for sale. What does the Government propose doing in this matter?

**PROF S NURUL HASAN** This matter can be looked into. I am afraid I do not have the details at the moment.

\*559 [The questioner (Shri M K Monta) was absent. For answer, vide cols 34-35 *infra*].

\*560 [The questioners (Shri Jagdish Prasad Mathur, Shri N K. Shejwalkar, Shri

Prem Manohar and Dr Bhai Mahavir) were absent. For answer, vide cols. 35-36 *infra*].

\*561. [The questioners (Shri Debananda Amat, Shri Lokanath Misra, Shri K. P. Singh Dev and Shri Sundar Mani Patel) were absent. For answer, vide cols 37-38 *infra*].

\*562. [The questioners (Shri Lokanath Misra, Shri K. P. Singh Deo and Shri K. C Panda) were absent. For answer, vide cols 38-40 *infra*].

**D.M.S. functioning without a licence from D.M.C.**

\*563. **SHRI VIKHAL GADGIL**

**SHRI N. R. CHOUDHURY †**

**SHRI SARDAR AMJAD ALI**

**SHRI IBRAHIM KALANIYA**

**SHRI HARSH DEO MALAVIYA**

Will the Minister of AGRICULTURE be pleased to state

(a) whether it is a fact that the Delhi Milk Scheme has been functioning without a licence from the Delhi Municipal Corporation,

(b) if so, the reasons therefor and whether DMS has been prosecuted for functioning without a licence and

(c) by when is the Delhi Milk Scheme expected to get the required licence?

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI B P MAURYA)** (a) The Delhi Milk Scheme is not in possession of a valid licence from the Delhi Municipal Corporation.

(b) The DMS has not been challenged for not obtaining a licence.

(c) An application from DMS for a licence is pending with the Delhi Municipal Corporation.

**SHRI N R CHOUDHURY** How is it that the Delhi Milk Scheme is functioning without a legal licence from the Municipal Corporation? When is the Delhi Milk Scheme going to get a licence from the

†The question was actually asked on the floor of the House by Shri N R. Choudhury.